GOVERNMENT OF INDIA RURAL DEVELOPMENT LOK SABHA

UNSTARRED QUESTION NO:1767 ANSWERED ON:30.11.2009 SETTING UP OF RAJIV GANDHI SEVA KENDRAS Majhi Shri Pradeep Kumar;Patel Shri Kishanbhai Vestabhai

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) whether the Government proposes to set up Rajiv Gandhi Seva Kendras in all Panchayats of the country;
- (b) if so, the details thereof alongwith the aim and objectives and mandate for setting up of such Kendras;
- (c) whether the Government has any mechanism to check the online tracking system of wages evolved by the department of posts under the National Rural Employment Guarantee Scheme (NREGS) in the country;
- (d) if so, the details in this regard; and
- (e) the number of complaints regarding payment of wages under NREGS received by the Government after introduction of said system in various States and the action taken by the Government on such complaints so far?

Answer

MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT(SHRI PRADEEP JAIN 'ADITYA')

- (a)&(b): Yes, Sir. Construction of Bharat Nirman, Rajiv Gandhi Sewa Kendra as Village Knowledge Resource Centre and Gram Panchayat Bhawan at Gram Panchayat level has been included as a permissible activity in para 1 of Schedule I of the Act vide Notification dated 11.11.2009.
- (c)&(d): Ministry of Rural Development has developed web enabled MIS which also captures the information regarding disbursement of wages through accounts of NREGA workers.
- (e): Payment of wages to NREGA workers through their accounts in post office/banks has been made mandatory by making an amendment in para 31 of Schedule-II of the Act vide Notification dated 19.2.2009. After issue of the notification, 35 complaints relating to payment of wages have so far been received in the Ministry. These complaints have been sent to the concerned State Governments for appropriate action in accordance with the provisions of the Act.